

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF JANPATH RESTAURANTS PRIVATE
LIMITED**

1.	NAME OF CORPORATE PERSON	JANPATH RESTAURANTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	14 th March, 2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of NCT Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U55101DL2012PTC232874
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SHOP NO. 315-316, PLOT NO. 3 DLF PROMENADE MALL NELSON MANDELA MARG, VASANT KUNJ, NEW DELHI 110070
6.	ADDRESS OTHER THAN R/O WHERE ALL OR ANY BOOKS OF ACCOUNT AND PAPERS ARE MAINTAINED	UNIT 304 & 305, M3M URBANA, GOLF COURSE EXTENSION ROAD, SECTOR 67 GURGAON 122002
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	09 th March, 2022
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. Manisha Rawat A-1/B, Third Floor, T-02, Sector-16, Noida, Uttar Pradesh-201301 manisharawatfcs@gmail.com Ph. 0120-4227699
9.	LAST DATE FOR SUBMISSION OF CLAIMS	09 th April, 2022

Notice is hereby given that the M/s. Janpath Restaurants Private Limited has commenced voluntary liquidation on 09th March, 2022

The stakeholders of Janpath Restaurants Private Limited are hereby called upon to submit a proof of their claims, on or before 09th April 2022, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Manisha Rawat
Liquidator



IBBI Registration No: IBBI/IPA-002/IP-N00233/2017-18/10684

Date: 10th March, 2022
Place: Delhi